

Export Credit Guarantee Corporation

*318. **Dr. Ram Subhag Singh** : Will the Minister of Commerce and Industry be pleased to refer to the reply given to starred question No. 628 on the 7th March, 1955 and state :

(a) whether the proposal for the establishment of an Export Credit Guarantee Corporation has since been finalised; and

(b) if so, the details thereof ?

The Minister of Commerce (Shri Karmarkar) : (a) No. Sir. The opinions of some of the trade interests who were consulted are awaited and the opinions so far received are being studied.

(b) The question does not arise. But a copy of the Scheme circulated to trade interests is placed on the Table of the House. [See Appendix V, annexure No. 35]

Development of Industries

*497. **Shri Tulsidas** : Will the Minister of Planning be pleased to state:

(a) whether it is a fact that Government propose to have a common production programme for industries in the large and small-scale sectors;

(b) if so, the names of such industries; and

(c) the details of common production programmes, industry-wise ?

The Deputy Minister of Planning (Shri S. N. Mishra) : (a) Yes, in the case of certain industries.

(b) and (c). A statement is laid on the Table of the Sabha [See Appendix V, annexure No. 36]

Shri Tulsidas : May I know whether the policy of price support to certain sectors of industry is considered an essential pre-requisite of the policy of the common production programme for industries ?

The Minister of Planning and Irrigation and Power (Shri Nanda) : That may be one of the measures which may have to be adopted for the purpose of encouraging cottage industries and realising the aim of successful common production programme.

Shri Tulsidas : May I know the names of such industries in which such price support schemes have been formulated ?

Shri Nanda : These matters are now under detailed consideration.

Shri Ramachandra Reddi : May I know whether the Rice-milling Commit-

tee's report has been referred to the States and their remarks invited ?

Shri S. N. Mishra : The committee has submitted the report and it is under consideration.

Shri Ramachandra Reddi : My question was, whether the report has been referred to the State Governments and whether, their reactions have been received ?

Shri Nanda : That is the normal procedure.

Shri Ramachandra Reddi : May I know when the report will be available for discussion in this House ?

Shri S. N. Mishra : It will be available after the Government has considered it.

Washed Coal

*764. **Shri Sarangadhar Das** : Will the Minister of Production be pleased to state :

(a) the policy of Government with regard to the use of washed coal in the steel plants ;

(b) whether a price structure has been fixed of washed coal either permanently or as a temporary measure ;

(c) whether it is a fact that the private collieries are holding up the washeries because the price structure has not been fixed up till now;

(d) if so, to what extent it affects the steel plants ; and

(e) whether Government propose to take immediate steps in the matter ?

The Deputy Minister of Production (Shri Satish Chandra) : (a) The policy that the steel plants should use washed coal has been accepted by the Government. The intention is to set up coal washeries in the public sector if the required quantities do not become available from washeries set up by private collieries.

(b) The price of washed coal (of the Lodna Colliery's washery) has been fixed, subject to review, at the price of steam coal of the appropriate grade.

(c) No.

(d) Does not arise.

(e) Government have already declared that the price of coal will be reviewed and adjusted suitably to cover washing costs.

Shri Sarangadhar Das : May I know if the new steel plants, in making their projects for production, are in any way